

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. C.P. (IB)/497(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Shimnit India Private Limited (Through RP
Mr. Chirag Rajendrakumar Shah)
V/s
SRS Bearings Industries (Proprietor Mr.
Rajesh D. Vora)**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/497(MB)2022: - Adv. Ayush Rajani a/w Adv. Priyank Jadhav
appeared for the Petitioner. Adv. Faran Khan appeared for the Respondent/ Personal
Guarantor. Heard and **Reserved for orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)